

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.2389
ANSWERED ON 16.12.2024

INSTALLATION OF SMART METERS

2389 MS. SUSHMITA DEV:

Will the Minister of **POWER** be pleased to state:

- (a) whether the installation of smart meters is carried out under Smart Meter National Programme (SMNP), if so, the number of households covered with smart meters, State wise including district-wise details in the State of Assam;
- (b) whether Government is aware of the concerns of inflated electricity bills after the installation of smart meters across the country, if so, the steps taken by Government in this regard; and
- (c) whether Government is aware that smart meters are installed forcibly, if so, whether the installation of smart meters is mandatory for households, if so, the details thereof?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) : Government of India launched the scheme of Revamped Distribution Sector Scheme (RDSS) in July 2021 to improve the operational efficiencies and financial sustainability of distribution utilities i.e. DISCOMS/ Power Departments, so as to provide quality and reliable supply of power. One of the key initiatives under the scheme is consumer smart Metering. State-wise details of smart consumer meters installed under RDSS is placed at **Annexure-I**. District-wise details of smart consumer meters installed under RDSS for the State of Assam is placed at **Annexure-II**.

(b): One of the primary advantages of smart meters is their ability to provide accurate billing information. Smart meters eliminate inaccuracies due to manual reading by automatically recording and communicating the consumption data to the billing system of distribution utility.

Following are the steps taken to ensure that the smart meters function properly and the bills generated are accurate:

- i. Smart meters are required to adhere to relevant technical and quality standards and need to have valid tests and BIS certificate.
- ii. Advisories have been issued for installation of check meters to verify the readings of smart meters on random basis. Further, in case of complaints being received from consumers, check meters are to be compulsorily installed.

- iii. Smart meter mobile apps are being made available to allow for tracking of consumption of electricity.
- iv. Ministry has also issued various directions and advisories for smooth implementation of smart meters.
- v. Utilities to establish the online system through which consumers may lodge their complaints related to electricity.

(c): As per the Central Electricity Authority (Installation and Operation of Meters) (Amendment) Regulations, 2022, all consumers in areas with communication network, shall be supplied electricity with Smart Meters working in pre-payment mode, conforming to relevant Indian Standards (IS).

Further, as per Electricity (Rights of Consumers) Rules, 2020, no connection shall be given without a meter and such meter shall be the smart pre-payment meter or pre-payment meter.

ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2389 ANSWERED IN THE RAJYA SABHA ON 16.12.2024

State-wise details of smart consumer meters sanctioned under RDSS

Sl. No.	State	Sanctioned	Installed as on 29.11.2024
1	Andaman & Nicobar	83,573	0
2	Andhra Pradesh	56,08,846	3,85,974
3	Arunachal Pradesh	2,87,446	0
4	Assam	63,64,798	22,89,478
5	Bihar	23,50,000	19,39,428
6	Chhattisgarh	59,62,115	5,61,205
7	Goa	7,41,160	0
8	Gujarat	1,64,81,871	2,19,432
9	Himachal Pradesh	28,00,945	42,921
10	Jammu and Kashmir	14,07,045	1,000
11	Jharkhand	13,41,306	0
12	Kerala	1,32,89,361	0
13	Madhya Pradesh	1,29,80,102	10,13,252
14	Maharashtra	2,35,64,747	3,55,040
15	Manipur	1,54,400	77
16	Meghalaya	4,60,000	0
17	Mizoram	2,89,383	0
18	Nagaland	3,17,210	0
19	Puducherry	4,03,767	0
20	Punjab	87,84,807	0
21	Rajasthan	1,42,74,956	0
22	Sikkim	1,44,680	1,461
23	Tamil Nadu	3,00,00,000	0
24	Tripura	5,47,489	0
25	Uttar Pradesh	2,69,79,056	3,79,005
26	Uttarakhand	15,87,870	7
27	West Bengal	2,07,17,969	1,08,959
Grand Total		19,79,24,902	72,97,239

ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2389 ANSWERED IN THE RAJYA SABHA ON 16.12.2024

District-wise details of smart consumer meters in the State of Assam under RDSS

Sl. No.	District Name	Sanctioned	Installed as on 29.11.2024
1	BAJALI	92,798	24,378
2	BAKSA	1,05,615	68,779
3	BARPETA	3,04,160	1,10,450
4	BISWANATH	1,79,356	14,725
5	BONGAIGAON	1,62,707	1,22,690
6	CACHAR	3,21,387	1,11,939
7	CHARAIDEO	1,04,000	51,593
8	CHIRANG	1,13,585	97,155
9	DARRANG	2,14,287	50,110
10	DHEMAJI	1,80,944	30,054
11	DHUBRI	2,94,089	1,39,571
12	DIBRUGARH	2,76,355	42,577
13	DIMA HASAO	60,222	6,703
14	GOALPARA	1,10,929	49,953
15	GOLAGHAT	2,26,614	82,752
16	HAILAKANDI	1,61,391	59,319
17	HOJAI	1,57,351	92,452
18	JORHAT	2,01,966	1,02,451
19	KAMRUP	4,14,410	47,964
20	KAMRUP METRO	67,882	67,332
21	KARBI ANGLONG	1,94,029	11,946
22	KARIMGANJ	2,49,730	73,394
23	KOKRAJHAR	1,26,172	1,12,843
24	LAKHIMPUR	2,19,261	30,137
25	MAJULI	39,532	22,094
26	MARIGAON	2,21,233	26,780
27	NAGAON	4,24,160	1,92,651
28	NALBARI	1,46,767	1,01,386
29	SIVASAGAR	1,46,909	76,345
30	SONITPUR	2,28,131	59,235
31	SOUTH SALMARA	1,29,325	56,201
33	TINSUKIA	2,95,297	1,26,677
34	UDALGURI	1,62,502	26,842
35	WEST KARBI	31,702	0
Total		63,64,798	22,89,478
